

[Mr. Speaker]

that in other respects the Rules of Procedure of this House relating to Parliamentary Committees shall apply with such variations and modifications as the Speaker may make; and

that this House do recommend to Rajya Sabha that Rajya Sabha do join the said Joint Committee and communicate to this House the names of 15 members to be appointed by Rajya Sabha to the Joint Committee."

The motion was adopted.

16.34 hrs.

MENTAL HEALTH BILL

स्वास्थ्य और परिवार कल्याण मंत्रों (श्री राज नारायण) : मैं प्रस्ताव करता हूँ :

"कि मानसिक रूप से बीमार व्यक्तियों के उपचार और उनकी देख-रेख से सम्बन्धित विधि का समेकन और संशोधन करने के लिए, उनकी सम्पत्ति और कार्यकलापों की बाबत बेहतर उपबन्ध करने के लिए और उससे सम्बन्धित या उसके आनु-षंगिक विषयों के लिए विधेयक को दोनों सभाओं को एक संयुक्त समिति को सौंपा जाए, जिसमें 45 सदस्य हों, इस सभा के 30 अर्थात् :—

- (1) श्री सुभाष चन्द्र बोस अल्लूरी, (2) डा. बलदेव प्रकाश, (3) श्री के. वी. चौधरी, (4) श्री अनन्त दवे, (5) श्री राज किशन डान, (6) चौधरी हरी राम मक्कासर मोदरा, (7) श्री हरिकेश बहादुर, (8) श्री एस० जगन्नाथन, (9) श्री कचरुलाल हेमराज जैन, (10) श्री हुकम चन्द कछवाय, (11) श्री राम चन्द्रन कडनापल्ली, (12) डा० बापू कालदत्ते, (13) श्री राज शेखर कल्लूर, (14) डा० सरोजिनी सहिषी, (15) श्री मल्लिकार्जुन, (16) डा० विजय मंडल, (17) श्री एस० जी० मृगशयन, (18), डा० सुशीला नायर, (19) श्री टी० ए० पाई, (20) श्री के रामामूर्ति, (21) श्री रूडोल्फ रोडरिग्स, (22) डा० सरदीश राय, (23) श्री शक्ति कुमार सरकार, (24) श्री श्री कृष्ण सिंह, (25), श्री एच०एल० पी० सिन्हा, (26) श्री सुरज भान, (27) श्री एन० टोम्बी सिंह, (28) श्री जगदम्बी प्रसाद यादव, (29) श्री युवराज, (30) श्री राज नारायण, और राज्य सभा के 15;

कि संयुक्त समिति की बैठक गठित करने के लिए गणपूर्ति संयुक्त समिति की कुल सदस्य संख्या की एक तिहाई होगी,

कि समिति आगामी सत्र के पहले दिन तक इस सभा को प्रतिवेदन कर देगी,

कि अन्य मामलों में संसदीय समितियों से सम्बन्धित इस सभा के प्रक्रिया नियम ऐसे परिवर्तन तथा रूपभेदों के साथ जैसे कि अध्यक्ष करें, लागू होंगे, और

कि यह सभा राज्य सभा से सिफारिश करती है कि राज्य सभा उक्त संयुक्त समिति में सम्मिलित हो तथा संयुक्त समिति में राज्य सभा द्वारा नियुक्त किये जाने वाले 15 सदस्यों के नाम इस सभा को सूचित करे।"

MR. SPEAKER: The question is:

"That the Bill to consolidate and amend the law relating to the treatment and care of mentally ill persons, to make better provision with respect to their property and affairs and for matters connected therewith or incidental thereto, be referred to a Joint Committee of the Houses consisting of 45 members, 30 from this House, namely:—(1) Shri Subhash Chandra Bose Alluri, (2) Dr. Baldev Prakash, (3) Shri K. B. Choudhari, (4) Shri Anant Dave, (5) Shri Raj Krishna Dawn, (6) Ch. Hari Ram Makkasar Godara, (7) Shri Harikesh Bahadur, (8) Shri S. Jaganathan, (9) Shri Kacharulal Hemraj Jain, (10) Shri Hukum Chand Kachwai, (11) Shri Ramachandran Kadannappalli, (12) Dr. Bapu Kaldate, (13) Shri Rajshekhhar Kolar, (14) Dr. Sarojini Mahishi, (15) Shri Mallikarjun, (16) Dr. Bijoy Mandal, (17) Shri S. G. Murgaiyan, (18) Dr. Sushila Nayar, (19) Shri T. A. Pai, (20) Shri K. Ramamurthy, (21) Shri Rudolph Rodrigues, (22) Dr. Saradish Roy, (23) Shri Sakti Kumar Sarkar, (24) Shri Shrikrishna Singh, (25) Shri H. L. P. Sinha, (26) Shri Suraj Bhan, (27) Shri N. Tombi Singh, (28) Shri Jagdambi Prasad Yadav, (29) Shri Yuvraj, (30) Shri Raj Narain

and 15 from Rajya Sabha;

that in order to constitute a sitting of the Joint Committee the quorum shall be one-third of the total number of members of the Joint Committee;

that the Committee shall make a report to this House by the first day of the next session;

that in other respects the Rules of Procedure of this House relating to Parliamentary Committees shall apply with such variations and modifications as the Speaker may make; and

that this House do recommend to Rajya Sabha that Rajya Sabha do join the said Joint Committee and communicate to this House the names of 15 members to be appointed by Rajya Sabha to the Joint Committee."

The motion was adopted.

PRESS COUNCIL BILL

THE MINISTER OF INFORMATION AND BROADCASTING (SHRI L. K. ADVANI): I beg to move:

"That this House do concur in the recommendation of Rajya Sabha that the House do join in the Joint Committee of the Houses on the Bill to establish a Press Council for the purpose of preserving the freedom of the Press and of maintaining and improving the standards of newspapers and news agencies in India, made in the motion adopted by Rajya Sabha at its sitting held on the 1st March, 1978 and communicated to this House on the 3rd March, 1978 and do resolve that the following 20 Members of Lok Sabha be nominated to serve on the said Joint Committee, namely:—(1) Shri Nanasahib Bonde, (2) Shri Somnath Chatterjee, (3) Shri Ishwar Chaudhury, (4) Shri S. R. Damani, (5) Shri Giridhar Goman-go, (6) Shri Nirmal Chandra Jain, (7) Shri P. Kannan, (8) Shri P. G.

Mavalankar, (9) Shri Md. Hayat Ali, (10) Shri Amrit Nahata, (11) Shri Phirangi Prasad, (12) Shri Ratansinh Rajda, (13) Shri Balwant Singh Ramuwalia, (14) Shri Jagannath Rao, (15) Shri Jalagam Kondala Rao, (16) Shri P. M. Sayeed, (17) Shri Surath Bahadur Shah, (18) Shri Digvijaya Narain Singh, (19) Shri P. Venkatasubbaiah, (20) Shri Yadvendra Dutt."

MR. SPEAKER: The question is:

"That this House do concur in the recommendation of Rajya Sabha that the House do join in the Joint Committee of the Houses on the Bill to establish a Press Council for the purpose of preserving the freedom of the Press and of maintaining and improving the standards of newspapers and news agencies in India, made in the motion adopted by Rajya Sabha at its sitting held on the 1st March, 1978 and communicated to this House on the 3rd March, 1978 and do resolve that the following 20 Members of Lok Sabha be nominated to serve on the said Joint Committee, namely: (1) Shri Nanasahib Bonde, (2) Shri Somnath Chatterjee, (3) Shri Ishwar Chaudhry, (4) Shri S. R. Damani, (5) Shri Girdhar Gomango, (6) Shri Nirmal Chandra Jain, (7) Shri P. Kannan, (8) Shri P. G. Mavalankar, (9) Shri Md. Hayat Ali, (10) Shri Amrit Nahata, (11) Shri Phirangi Prasad, (12) Shri Ratansinh Rajda, (13) Shri Balwant Singh Ramuwalia, (14) Shri Jagannath Rao, (15) Shri Jalagam Kondala Rao, (16) Shri P. M. Sayeed, (17) Shri Surath Bahadur Shah, (18) Shri Digvijaya Narain Singh, (19) Shri P. Venkatasubbaiah, and (20) Shri Yadvendra Dutt."

The motion was adopted.

THE MINISTER OF PARLIAMEN-TARY AFFAIRS AND LABOUR (SHRI RAVINDRA VARMA): Regarding item No. 27, it was decided that it would be taken up in the next